

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III**

IB-356/ND/2017

In the matter of :

Ridhi Sidhi

.. PETITIONER

Vs.

BTM Industries Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 29.1.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

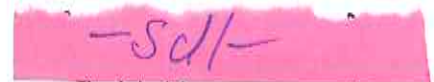
For the Petitioner /Op. Creditor :-

For the Respondent/Corporate Debtor :

ORDER

Learned Counsel for the petitioner is present. The Petitioner is directed to file the Affidavit of service along with the 'Returned Cover' with the Registry of this Tribunal by today itself. Further, taking into consideration that the representation of the Ld. Counsel for the petitioner is coming from outside Delhi. and that a short date be given, let the matter be listed on 06.2.2018.

List on 06.2.2018.



**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**

Surjit